



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

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Subject:- Compassionate appointment Shri Gulzar Mohammad S/o Late Shri Amam Din R/o Village Sagoon (Surinsar), Tehsil and District Jammu.

GOVERNMENT ORDER NO: 5662 -LD (A) of 2017.
D A T E D: 13 -12 -2017.

Sanction in terms of the Jammu and Kashmir Compassionate Appointment Rules, 1994, is accorded to the appointment Shri Gulzar Mohammad S/o Late Shri Amam Din R/o Village Sagoon (Surinsar), Tehsil and District Jammu as Orderly in the Pay Scale of ₹4440-7440+1300 in the Department of Law, Justice and Parliamentary Affairs subject to the following conditions:-

1. The appointee shall join within 21 days from the date of issuance of this order. In case he does not join within the said period, his appointment shall be deemed to have been cancelled without any further notice.
2. the appointee shall give an undertaking at the time of joining in the shape of affidavit to the effect that in case,-
 - (i) any adverse report about his character and antecedents is received from the Director General of Police, Criminal Investigation Department, J&K; or
 - (ii) any qualification certificate /reserved category certificate/experience certificate (wherever applicable) is found false or fake on verification from the concerned issuing authorities,

The candidate shall have no right to claim his appointment and his appointment shall be deemed to have been cancelled ab-initio;

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3. the salary of the appointee shall not be drawn and disbursed to him unless satisfactory report/genuiness of the certificates in respect of (i) and (ii) above is received.
4. the appointee shall be on probation for a period of two years;

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government
Dated: 13 -12- 2017.

No: LD (A) 2017/82
Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Director, Archives, Archaeology and Museums, J&K, Jammu.
3. Special Assistant to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
4. Special Assistant to the Hon'ble Minister for State Law, Justice and Parliamentary Affairs for information of the Hon'ble MoS.
5. In charge Website, Department of Law Justice and Parliamentary Affairs.
6. Private Secretary to Commissioner / Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. 1st Additional Public Prosecutor, Jammu. Service Book (Original) and other documents are returned herewith.
8. Shri Gulzar Mohammad S/o Late Shri Amam Din R/o Village Sagoon (Surinsar), Tehsil and District Jammu.
9. Concerned file.


13.12.17
(Ashish Gupta)
Assistant Legal Remembrancer
13.12.2017